

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2158/2003

Monday, this the 17th day of May, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri R.K. Upadhyaya, Member (A)

Anand Mishra
s/o late Rama Kant Mishra
G-227, Nehru Colony
Dharampur
Dehra Dun (UP) 248001

...Applicant
(By Advocate: Shri Ravinder Sharma for Shri S.N.Anand)

Versus

1. Union of India
through Chairman
Railway Board
Rail Bhawan, New Delhi
2. The General Manager
Northern Railway
Baroda House
New Delhi
3. The Divisional Railway Manager
Northern Railway
New Delhi
4. Ratnesh Kumar Srivastava
Enquiry and Booking Clerk
c/o Divisional Railway Manager
Northern Railway, New Delhi

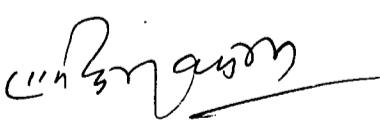
...Respondents

(By Advocate: Shri Ashwani Bhardwaj)

O R D E R (ORAL)

Shri Shanker Raju:

As the relief claimed by the applicant in the present OA has already been redressed by the respondents and the cost imposed upon them has also been paid to the applicant, the OA has become infructuous and is accordingly dismissed as infructuous.


(R. K. Upadhyaya)
Member (A)


(Shanker Raju)
Member (J)

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